

Force	Vacancies
SSB	18942
ITBP	5786
AR	3840
TOTAL	61578

(c) Vacancies in CAPFs and AR arise due to retirement, resignation, death, new raisings/creation of new posts etc. The vacancies are filled up by various modes viz. Direct Recruitment, promotion and by deputation as per the extant provisions of Recruitment Rules.

Filling up of vacancies is a continuous process.

Crimes against SC/ST women

4205. KUMARI SELJA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State-wise and year-wise total crimes against women registered and out of them how many were against SC/ST women, number and percentage, during past three years;

(b) the disposal of above, category-wise, the number and percentage of challan conviction;

(c) the above statistics for rape, total cases against SC/ST women, their disposal, State-wise and year-wise, including Haryana; and

(d) whether SC/ST women are easy victims of crime?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) As per the information provided by National Crime Records Bureau (NCRB), the details of State/UT-wise and crime head-wise cases registered, cases charge-sheeted, cases convicted, conviction rate, persons arrested, persons chargesheeted and persons convicted under total crime against women during 2014, 2015 and 2016 are given in the Statement-I and Statement-II respectively (*See* below).

The details of State/UT-wise (including Haryana) Cases Registered (CR), Cases Charge Sheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR), Persons Arrested (PAR), Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Rape during 2014-16 are given in the Statement-III. NCRB does not collect data on crime against SC/ST women in all categories.

'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens rests primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws.

Ministry of Home Affairs has issued several advisories for combating crimes against women. These advisories are available on www.mha.gov.in.

Statement-I

State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Crimes Against Women during 2014-2016

Sl.No.	State/UT	CR	CCS	CON	CVR	PAR	PCS	PCV
2014								
1.	Andhra Pradesh	16526	13400	839	9.5	21692	20120	1467
2.	Arunachal Pradesh	351	241	9	64.3	397	315	12
3.	Assam	19169	10039	518	9.1	27667	11943	556
4.	Bihar	15393	10135	525	13.3	19814	15726	862
5.	Chhattisgarh	6301	5629	1531	34.0	8875	9196	2047
6.	Goa	508	329	14	16.5	497	472	16
7.	Gujarat	10854	10160	174	3.9	25787	26079	355
8.	Haryana	9010	5751	692	13.5	9893	9292	1011
9.	Himachal Pradesh	1529	1122	69	14.4	2007	1912	115
10.	Jammu and Kashmir	3327	2360	105	6.5	4961	4824	138
11.	Jharkhand	6086	4585	786	31.2	7045	6804	1010
12.	Karnataka	14004	11298	354	6.6	23110	20712	891
13.	Kerala	11451	10150	553	9.9	13940	13321	660
14.	Madhya Pradesh	28756	25515	5773	40.9	42351	42208	9295
15.	Maharashtra	26818	22834	926	8.9	49066	47885	1428
16.	Manipur	337	71	4	30.8	214	71	6
17.	Meghalaya	390	312	13	52.0	378	347	13
18.	Mizoram	258	240	139	82.7	267	259	147
19.	Nagaland	68	47	22	81.5	82	59	30

Sl.No.	State/UT	CR	CCS	CON	CVR	PAR	PCS	PCV
20.	Odisha	14651	12194	429	6.7	20292	19470	763
21.	Punjab	5481	3174	637	30.1	7034	5370	1062
22.	Rajasthan	31216	16442	3659	40.6	23772	23407	5841
23.	Sikkim	111	104	46	56.8	182	167	44
24.	Tamil Nadu	6354	4756	1186	26.0	9295	8622	1957
25.	Telangana	14147	11366	504	8.7	19966	17761	644
26.	Tripura	1618	1343	108	17.7	2070	2724	134
27.	Uttar Pradesh	38918	26506	5288	50.5	112846	69734	13960
28.	Uttarakhand	1413	992	284	43.6	1694	1582	434
29.	West Bengal	38424	35332	422	4.9	50335	45770	517
TOTAL STATE(S)		323469	246427	25609	21.1	505529	426152	45415
30.	Andaman and Nicobar Islands	117	97	12	9.5	128	127	13
31.	Chandigarh	434	262	65	27.4	390	371	88
32.	Dadra and Nagar Haveli	21	16	0	0.0	17	20	0
33.	Daman and Diu	16	15	1	9.1	7	8	1
34.	Delhi UT	15319	6412	1008	32.1	8377	7240	1480
35.	Lakshadweep	4	3	0	-	3	6	0
36.	Puducherry	77	57	1	12.5	88	78	1
TOTAL UT(S)		15988	6862	1087	30.8	9010	7850	1583
TOTAL (ALL INDIA)		339457	253289	26696	21.4	514539	434002	46998

2015

1.	Andhra Pradesh	15967	13255	768	8.4	22530	20265	1565
2.	Arunachal Pradesh	384	259	0	0.0	408	303	0
3.	Assam	23365	12287	669	9.5	22867	12593	741
4.	Bihar	13904	9148	508	13.7	16484	13357	751
5.	Chhattisgarh	5783	4910	2319	44.2	6935	7212	2861
6.	Goa	392	319	27	18.8	402	405	32
7.	Gujarat	7777	7025	114	2.7	18145	17912	206
8.	Haryana	9511	5348	805	18.1	8329	8213	1173
9.	Himachal Pradesh	1295	1012	61	13.2	1685	1701	124

Sl.No.	State/UT	CR	CCS	CON	CVR	PAR	PCS	PCV
10.	Jammu and Kashmir	3366	2538	83	4.7	5063	4951	136
11.	Jharkhand	6568	4722	726	24.2	6398	6501	1075
12.	Karnataka	12775	10053	251	4.9	21361	19288	394
13.	Kerala	9767	8856	649	14.4	11461	11490	609
14.	Madhya Pradesh	24231	21622	4233	26.5	36826	37241	7522
15.	Maharashtra	31216	22784	1229	11.2	45924	41984	2244
16.	Manipur	266	94	7	43.8	145	103	16
17.	Meghalaya	337	224	12	21.8	280	240	12
18.	Mizoram	158	197	138	77.5	187	213	166
19.	Nagaland	91	70	24	77.4	102	100	29
20.	Odisha	17200	15046	511	8.3	20512	19520	868
21.	Punjab	5340	3552	794	30.6	6336	6022	1419
22.	Rajasthan	28224	14582	3318	38.7	20110	20444	4765
23.	Sikkim	53	36	6	31.6	59	42	8
24.	Tamil Nadu	5919	4221	867	26.0	9418	7965	1629
25.	Telangana	15425	14037	533	8.7	18962	20706	918
26.	Tripura	1267	1025	99	23.7	1311	1265	108
27.	Uttar Pradesh	35908	24940	7151	55.8	105231	71019	17905
28.	Uttarakhand	1465	858	628	57.1	1425	1442	986
29.	West Bengal	33318	35006	420	5.0	36368	37997	500
TOTAL STATE(S)		311272	238026	26950	21.5	445264	390494	48762
30.	Andaman and Nicobar Islands	136	97	7	13.0	124	115	8
31.	Chandigarh	468	277	65	24.8	466	453	87
32.	Dadra and Nagar Haveli	25	12	2	33.3	37	22	2
33.	Daman and Diu	29	13	0	0.0	25	14	0
34.	Delhi UT	17222	7854	880	35.0	10630	9439	1124
35.	Lakshadweep	9	1	1	100.0	6	2	1
36.	Puducherry	82	66	4	80.0	120	88	4
TOTAL UT(S)		17971	8320	959	33.7	11408	10133	1226
TOTAL (ALL INDIA)		329243	246346	27909	21.7	456672	400627	49988

Sl.No.	State/UT	CR	CCS	CON	CVR	PAR	PCS	PCV
2016								
1.	Andhra Pradesh	16362	14774	922	9.3	26606	21244	1279
2.	Arunachal Pradesh	367	239	23	30.3	389	284	23
3.	Assam	20869	11004	470	7.2	21738	11589	475
4.	Bihar	13400	13951	639	18.6	17448	18366	988
5.	Chhattisgarh	5947	5114	1207	27.2	7317	7082	1573
6.	Goa	371	236	18	11.5	349	300	19
7.	Gujarat	8532	7676	122	3.4	18649	18557	294
8.	Haryana	9839	5603	560	13.4	9296	8171	777
9.	Himachal Pradesh	1222	947	83	13.8	1635	1564	120
10.	Jammu and Kashmir	2850	1823	56	4.1	3985	3546	68
11.	Jharkhand	5453	4136	766	31.4	6504	4997	846
12.	Karnataka	14131	9936	271	4.7	22730	18647	387
13.	Kerala	10034	9408	500	10.7	12463	11519	657
14.	Madhya Pradesh	26604	23606	3888	27.8	40663	39662	6199
15.	Maharashtra	31388	26231	1135	11.2	46941	44686	2101
16.	Manipur	253	165	7	43.8	151	177	11
17.	Meghalaya	372	262	88	67.7	283	394	127
18.	Mizoram	120	116	71	88.8	126	122	76
19.	Nagaland	105	61	23	41.8	72	67	30
20.	Odisha	17837	15610	392	6.2	19837	19911	918
21.	Punjab	5105	2995	550	24.3	6150	4676	894
22.	Rajasthan	27422	14493	2884	34.5	20457	20597	4159
23.	Sikkim	153	113	11	35.5	159	123	11
24.	Tamil Nadu	4463	3166	647	20.9	7870	6286	954
25.	Telangana	15374	12185	471	8.1	21287	18313	733
26.	Tripura	1013	862	130	24.7	1142	1079	152
27.	Uttar Pradesh	49262	32032	5795	52.6	130249	82000	15148
28.	Uttarakhand	1588	990	243	46.2	1566	1490	347
29.	West Bengal	32513	33539	319	3.3	34726	35215	392
TOTAL STATE(S)		322949	251273	22291	18.7	480788	400664	39758

Sl.No.	State/UT	CR	CCS	CON	CVR	PAR	PCS	PCV
30.	Andaman and Nicobar Islands	108	77	8	14.3	114	89	14
31.	Chandigarh	414	280	52	24.4	399	358	61
32.	Dadra and Nagar Haveli	28	30	2	9.5	28	40	2
33.	Daman and Diu	41	28	0	0.0	48	34	0
34.	Delhi UT	15310	8542	736	28.4	13759	9883	931
35.	Lakshadweep	9	8	0	-	7	7	0
36.	Puducherry	95	66	5	62.5	93	95	6
TOTAL UT(s)		16005	9031	803	27.6	14448	10506	1014
TOTAL (ALL INDIA)		338954	260304	23094	18.9	495236	411170	40772

Source: Crime in India

Statement-II

(A) Crime Head-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Crimes Against Women during 2017-18

Sl. No.	Crime Head	CR	CCS	CON	CVR	PAR	PCS
1.	Rape	36735	30840	4944	28.0	48183	41904
2.	Attempt to Commit Rape	4234	2781	149	14.7	4465	3144
3.	Kidnapping and Abduction of Women	57311	26044	2655	22.5	63336	40814
4.	Dowry Deaths	8455	7653	1672	33.0	23598	19481
5.	Assault on Women with Intent to Outrage her Modesty	82235	66462	8422	28.1	104243	92615
6.	Insult to the Modesty of Women	9735	8144	1212	21.0	11017	10074
7.	Cruelty by Husband or his Relatives	122877	97081	6425	13.7	225648	196893
8.	Importation of Girls from Foreign Country	13	20	6	20.0	42	31
9.	Acid Attack	137	98	8	53.3	154	135
10.	Attempt to Acid Attack	40	23	3	60.0	39	28
11.	Deaths Caused by Act Done with Intent to Cause Miscarriage	3	2	0	-	9	9
12.	Causing Miscarriage Without Womens Consent	45	26	7	77.8	43	35
13.	Human Trafficking	456	208	7	36.8	711	428

Sl. No.	Crime Head	CR	CCS	CON	CVR	PAR	PCS
14.	Abetment of Suicides of Women	3734	2403	154	15.2	5179	4134
15.	Unnatural Offences	105	66	6	54.5	113	83
16.	Dowry Prohibition Act, 1961	10050	9008	472	10.2	21548	18525
17.	Indecent Representation of Women (Prohibition) Act, 1986	47	54	79	46.7	68	96
18.	Protection of Women from Domestic Violence Act, 2005	426	312	9	19.1	693	639
19.	Immoral Traffic (Prevention) Act	2070	1881	461	48.6	4963	4668
20.	Publishing or Transmitting of Sexually Explicit Material (Sec 67A IT Act)	749	183	5	50.0	487	266
TOTAL (CRIMES AGAINST WOMEN)		339457	253289	26696	21.4	514539	434002

Source: Crime in India

(B) Crime Head-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Crimes Against Women during 2017

Sl. No.	Crime Head	CR	CCS	CON	CVR	PAR	PCS
1.	Rape	34651	30001	5514	29.4	42036	39494
2.	Attempt to Commit Rape	4437	3174	205	19.8	4338	3892
3.	Kidnapping and Abduction of Women	59277	27206	3153	24.5	55319	39815

4.	Dowry Deaths	7634	7150	1792	34.7	19973	16996
5.	Assault on Women with Intent to Outrage her Modesty	82422	66887	8408	24.3	101571	90897
6.	Insult to the Modesty of Women	8685	7019	870	21.8	9870	9260
7.	Cruelty by Husband or his Relatives	113403	90971	6559	14.2	187067	171605
8.	Importation of Girls from Foreign Country	6	9	4	44.4	10	11
9.	Acid Attack	140	102	7	46.7	192	141
10.	Attempt to Acid Attack	30	18	0	0.0	37	24
11.	Deaths Caused by Act Done with Intent to Cause Miscarriage	12	6	0	-	11	6
12.	Causing Miscarriage Without Womens Consent	54	43	4	50.0	95	66
13.	Human Trafficking	713	438	34	48.6	1162	998
14.	Abetment of Suicides of Women	4060	3190	193	14.4	6255	5366
15.	Unnatural Offences	108	69	7	41.2	100	75
16.	Dowry Prohibition Act, 1961	9894	7162	595	18.5	22068	15517
17.	Indecent Representation of Women (Prohibition) Act, 1986	40	32	44	32.1	76	62
18.	Protection of Women from Domestic Violence Act, 2005	461	418	22	47.8	540	482

Sl. No.	Crime Head	CR	CCS	CON	CVR	PAR	PCS
19.	Immoral Traffic (Prevention) Act	2424	2122	485	49.1	5407	5420
20.	Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act)	792	329	13	31.7	545	500
TOTAL (CRIMES AGAINST WOMEN)		329243	246346	27909	21.7	456672	400627

Source: Crime in India

(C) Crime Head-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Total Crimes Against Women during 2017

Sl. No.	Crime Head	CR	CCS	CON	CVR	PAR	PCS
1.	Rape	38947	33628	4739	25.5	48797	43525
2.	Attempt to Commit Rape	5729	4290	215	19.7	5965	5102
3.	Kidnapping and Abduction of Women	64507	29072	2512	21.4	60449	40498
4.	Dowry Deaths	7621	7067	1325	30.5	20545	16315
5.	Assault on Women with Intent to Outrage her Modesty	84746	71638	7001	21.8	110375	95728
6.	Insult to the Modesty of Women	7305	6336	735	20.3	8668	8002
7.	Cruelty by Husband or his Relatives	110378	91810	5433	12.2	198851	168053
8.	Importation of Girls from Foreign Country	12	12	0	0.0	18	18

9.	Acid Attack	160	132	9	37.5	194	168
10.	Attempt to Acid Attack	46	31	1	33.3	39	43
11.	Deaths Caused by Act Done with Intent to Cause Miscarriage	125	84	0	0.0	199	128
12.	Causing Miscarriage Without Womens Consent	462	268	0	0.0	711	392
13.	Human Trafficking	659	576	28	32.6	1026	873
14.	Abetment of Suicides of Women	4466	3872	212	13.9	7234	6223
15.	Unnatural Offences	489	255	7	30.4	502	276
16.	Dowry Prohibition Act, 1961	9683	8455	494	15.3	25063	20400
17.	Indecent Representation of Women (Prohibition) Act, 1986	38	54	22	37.3	57	68
18.	Protection of Women from Domestic Violence Act, 2005	437	403	23	33.3	556	515
19.	Immoral Traffic (Prevention) Act	2214	1921	329	38.5	5177	4371
20.	Publishing or Transmitting of Sexually Explicit Material (Sec. 67A IT Act)	930	400	9	16.7	810	472
TOTAL (CRIMES AGAINST WOMEN)		338954	260304	23094	18.9	495236	411170

Source: Crime in India

Statement-III

(A) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR) Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 2014

Sl. No.	State/UT	IPC							Scheduled Castes				
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	961	650	59	12.6	1237	989	70	61	39	2	6.1	102
2.	Arunachal Pradesh	83	74	3	42.9	93	86	4	0	0	0	-	0
3.	Assam	1980	1368	170	20.5	3673	1529	176	0	0	0	-	0
4.	Bihar	1127	848	116	26.9	1226	987	132	37	39	7	50.0	48
5.	Chhattisgarh	1436	1429	304	24.8	1708	1847	342	71	73	8	19.0	113
6.	Goa	95	73	4	28.6	105	91	4	1	1	0	-	1
7.	Gujarat	841	762	30	10.7	1204	1202	35	46	49	3	13.0	86
8.	Haryana	1174	932	205	25.9	1456	1369	257	102	95	11	11.8	127
9.	Himachal Pradesh	283	207	36	34.0	329	267	47	11	7	2	33.3	14
10.	Jammu and Kashmir	331	225	18	6.6	346	339	19	0	0	0	-	0
11.	Jharkhand	1050	1015	245	37.0	1583	1620	262	13	7	2	66.7	10
12.	Karnataka	1324	1190	72	17.3	1950	1720	108	66	66	3	12.0	89
13.	Kerala	1347	1155	103	25.7	1442	1332	116	121	112	8	21.6	143

14.	Madhya Pradesh	5076	4960	1231	32.4	6719	6719	1830	472	474	203	45.1	668
15.	Maharashtra	3438	3024	202	19.1	4567	4141	254	179	169	9	12.7	252
16.	Manipur	75	41	3	42.9	75	41	3	1	0	0	-	1
17.	Meghalaya	118	139	12	66.7	162	144	12	0	0	0	-	0
18.	Mizoram	120	106	41	75.9	143	124	44	0	0	0	-	0
19.	Nagaland	30	26	14	77.8	42	33	22	0	0	0	-	0
20.	Odisha	1978	1661	141	18.5	2192	2005	151	97	108	4	8.3	141
21.	Punjab	981	797	276	37.1	1248	1052	349	19	15	2	20.0	21
22.	Rajasthan	3759	2079	362	37.8	2848	2776	524	348	199	37	40.7	261
23.	Sikkim	47	43	22	56.4	107	103	22	1	1	0	-	2
24.	Tamil Nadu	455	574	157	27.2	764	900	233	33	43	4	22.2	47
25.	Telangana	979	841	49	11.8	1247	1057	67	87	58	1	2.7	145
26.	Tripura	239	191	30	30.3	258	415	46	0	0	0	-	0
27.	Uttar Pradesh	3467	2850	594	50.2	6329	4860	843	459	365	109	57.7	874
28.	Uttarakhand	270	195	54	40.3	296	271	84	2	3	2	28.6	3
29.	West Bengal	1466	1453	108	10.3	2602	1715	125	3	3	0	0.0	7
	TOTAL STATE(S)	34530	28908	4661	27.7	45951	39734	6181	2230	1926	417	34.8	3155
30.	Andaman and Nicobar Islands	32	30	3	13.0	37	39	3	0	0	0	-	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14
31.	Chandigarh	59	47	12	32.4	66	62	16	0	0	0	-	0
32.	Dadra and Nagar Haveli	5	8	0	0.0	6	9	0	0	0	0	-	0
33.	Daman and Diu	2	3	1	33.3	2	2	1	0	0	0	-	0
34.	Delhi UT	2096	1836	267	34.5	2105	2047	436	3	3	1	100.0	4
35.	Lakshadweep	1	1	0	-	1	3	0	0	0	0	-	0
36.	Puducherry	10	7	0	0.0	15	8	0	0	0	0	-	0
TOTAL UT(s)		2205	1932	283	33.6	2232	2170	456	3	3	1	100.0	4
TOTAL (ALL INDIA)		36735	30840	4944	28.0	48183	41904	6637	2233	1929	418	34.9	3159

Source: Crime in India

(B) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR) Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 2014

Sl. No.	State/UT	Scheduled Tribes							Total SC+ST						
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	Andhra Pradesh	17	7	0	0.0	18	6	0	78	46	2	5.3	120	63	1
2.	Arunachal Pradesh	0	0	0	-	0	0	0	0	0	0	-	0	0	0
3.	Assam	0	0	0	-	0	0	0	0	0	0	-	0	0	0

4.	Bihar	0	0	0	-	0	0	0	37	39	7	50.0	48	52	14
5.	Chhattisgarh	109	116	21	42.9	177	195	21	180	189	29	31.9	290	313	30
6.	Goa	0	0	0	-	0	0	0	1	1	0	-	1	1	0
7.	Gujarat	35	32	1	7.7	45	44	1	81	81	4	11.1	131	146	5
8.	Haryana	0	0	0	-	0	0	0	102	95	11	11.8	127	134	24
9.	Himachal Pradesh	0	0	0	-	0	0	0	11	7	2	33.3	14	7	3
10.	Jammu and Kashmir	0	0	0	-	0	0	0	0	0	0	-	0	0	0
11.	Jharkhand	13	12	2	25.0	19	21	2	26	19	4	36.4	29	28	4
12.	Karnataka	18	16	2	20.0	36	30	2	84	82	5	14.3	125	126	8
13.	Kerala	42	37	5	45.5	48	34	5	163	149	13	27.1	191	163	17
14.	Madhya Pradesh	399	398	174	43.3	575	576	227	871	872	377	44.2	1243	1240	488
15.	Maharashtra	86	91	3	7.3	108	126	3	265	260	12	10.7	360	387	14
16.	Manipur	0	0	0	-	0	0	0	1	0	0	-	1	0	0
17.	Meghalaya	0	0	0	-	0	0	0	0	0	0	-	0	0	0
18.	Mizoram	0	0	0	-	0	0	0	0	0	0	-	0	0	0
19.	Nagaland	0	0	0	-	0	0	0	0	0	0	-	0	0	0
20.	Odisha	76	64	2	12.5	85	85	4	173	172	6	9.4	226	227	9
21.	Punjab	0	0	0	-	0	0	0	19	15	2	20.0	21	19	13
22.	Rajasthan	85	58	13	34.2	83	82	18	433	257	50	38.8	344	338	78

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
23.	Sikkim	0	0	0	-	0	0	0	1	1	0	-	2	2	0
24.	Tamil Nadu	0	0	0	0.0	0	0	0	33	43	4	21.1	47	43	4
25.	Telangana	32	22	1	3.1	60	40	1	119	80	2	2.9	205	134	2
26.	Tripura	0	0	0	-	0	0	0	0	0	0	-	0	0	0
27.	Uttar Pradesh	0	0	0	-	0	0	0	459	365	109	57.7	874	664	160
28.	Uttarakhand	0	0	0	-	0	0	0	2	3	2	28.6	3	3	3
29.	West Bengal	11	8	1	50.0	8	11	2	14	11	1	33.3	15	14	2
TOTAL STATE(S)		923	861	225	35.8	1262	1250	286	3153	2787	642	35.2	4417	4104	879
30.	Andaman and Nicobar Islands	1	0	0	-	1	0	0	1	0	0	-	1	0	0
31.	Chandigarh	0	0	0	-	0	0	0	0	0	0	-	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	-	0	0	0	0	0	0	-	0	0	0
33.	Daman and Diu	0	0	0	-	0	0	0	0	0	0	-	0	0	0
34.	Delhi UT	1	0	0	-	1	0	0	4	3	1	100.0	5	4	4
35.	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0	0	0
36.	Puducherry	0	0	0	-	0	0	0	0	0	0	-	0	0	0
TOTAL UT(S)		2	0	0	-	2	0	0	5	3	1	100.0	6	4	4
TOTAL (ALL INDIA)		925	861	225	35.8	1264	1250	286	3158	2790	643	35.2	4423	4108	883

Source: Crime in India

(C) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR) Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 2015

Sl. No.	State/UT	IPC							Scheduled Castes				
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	1027	846	82	16.1	1341	1140	108	104	52	1	3.2	104
2.	Arunachal Pradesh	71	66	0	0.0	105	79	0	0	0	0	-	0
3.	Assam	1733	1405	163	19.5	1700	1402	161	0	0	0	-	0
4.	Bihar	1041	904	169	38.9	1183	1096	181	42	31	3	50.0	45
5.	Chhattisgarh	1560	1481	757	48.2	1787	1814	862	81	79	20	40.0	128
6.	Goa	86	74	15	26.3	93	89	18	0	0	1	100.0	0
7.	Gujarat	503	501	21	10.1	812	815	24	65	61	0	0.0	107
8.	Haryana	1070	770	186	24.7	1146	1152	286	107	84	10	15.2	134
9.	Himachal Pradesh	244	222	23	20.4	299	315	43	3	5	2	16.7	2
10.	Jammu and Kashmir	296	203	16	7.0	329	314	21	0	0	0	-	0
11.	Jharkhand	1053	925	172	23.0	1233	1028	219	2	11	0	0.0	8
12.	Karnataka	589	649	72	16.1	1115	1120	86	58	47	2	10.5	69
13.	Kerala	1256	1185	122	29.5	1422	1462	131	99	82	3	13.6	116
14.	Madhya Pradesh	4391	4318	805	24.8	6250	6337	1167	460	444	104	36.7	596

1	2	3	4	5	6	7	8	9	10	11	12	13	14
15.	Maharashtra	4144	3456	292	21.2	5188	4552	393	238	211	13	16.9	353
16.	Manipur	46	32	3	37.5	33	32	5	0	0	0	-	0
17.	Meghalaya	93	78	8	36.4	104	84	8	0	0	0	-	0
18.	Mizoram	58	96	60	70.6	68	106	77	0	0	0	-	0
19.	Nagaland	35	29	8	72.7	35	40	12	0	0	0	-	0
20.	Odisha	2251	2183	161	17.5	2681	2543	200	129	104	9	20.0	131
21.	Punjab	886	717	257	34.2	991	960	335	14	10	2	40.0	13
22.	Rajasthan	3644	2006	433	34.9	2766	2806	574	318	178	36	37.5	225
23.	Sikkim	5	12	4	44.4	7	14	6	0	0	0	-	0
24.	Tamil Nadu	421	375	143	25.1	529	558	169	43	40	2	11.8	54
25.	Telangana	1105	1019	56	10.3	1278	1230	74	107	96	3	4.8	104
26.	Tripura	213	185	33	32.4	220	205	39	0	0	0	-	0
27.	Uttar Pradesh	3025	2347	910	56.9	5369	3726	1331	444	345	131	63.3	781
28.	Uttarakhand	283	217	196	59.9	282	288	247	6	5	3	100.0	5
29.	West Bengal	1199	1857	114	13.3	1347	1990	128	6	5	0	0.0	10
	TOTAL STATE(S)	32328	28158	5281	29.4	39713	37297	6905	2326	1890	345	34.0	2985
30.	Andaman and Nicobar Islands	36	28	1	6.7	32	28	1	0	0	0	-	0

31.	Chandigarh	72	66	15	41.7	92	85	24	0	0	0	-	0
32.	Dadra and Nagar Haveli	8	2	2	66.7	8	2	2	0	0	0	-	0
33.	Daman and Diu	5	3	0	0.0	4	3	0	0	0	0	-	0
34.	Delhi UT	2199	1740	215	29.7	2177	2075	253	0	1	0	-	0
35.	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0
36.	Puducherry	3	4	0	-	10	4	0	0	0	0	-	0
TOTAL UT(s)		2323	1843	233	29.9	2323	2197	280	0	1	0	-	0
TOTAL (ALL INDIA)		34651	30001	5514	29.4	42036	39494	7185	2326	1891	345	34.0	2985

Source: Crime in India

(D) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 20

Sl. No.	State/UT	Scheduled Tribes							Total SC+ST						
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	Andhra Pradesh	21	7	0	0.0	24	11	0	125	59	1	2.5	128	79	1
2.	Arunachal Pradesh	0	0	0	-	0	0	0	0	0	0	-	0	0	0
3.	Assam	0	0	0	-	0	0	0	0	0	0	-	0	0	0
4.	Bihar	0	0	0	-	0	0	0	42	31	3	50.0	45	33	6

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
5.	Chhattisgarh	138	131	29	32.2	258	258	29	219	210	49	35.0	386	385	53
6.	Goa	0	0	0	-	0	0	0	0	0	1	100.0	0	0	1
7.	Gujarat	44	40	2	28.6	57	56	4	109	101	2	14.3	164	162	4
8.	Haryana	0	0	0	-	0	0	0	107	84	10	15.2	134	129	15
9.	Himachal Pradesh	0	0	0	-	0	0	0	3	5	2	16.7	2	9	2
10.	Jammu and Kashmir	0	0	0	-	0	0	0	0	0	0	-	0	0	0
11.	Jharkhand	6	9	0	0.0	11	9	0	8	20	0	0.0	19	19	0
12.	Karnataka	13	13	1	50.0	12	14	1	71	60	3	14.3	81	74	3
13.	Kerala	47	24	2	33.3	52	38	3	146	106	5	17.9	168	140	7
14.	Madhya Pradesh	359	361	69	19.9	534	535	91	819	805	173	27.5	1130	1135	223
15.	Maharashtra	99	79	8	18.2	151	116	12	337	290	21	17.4	504	448	29
16.	Manipur	0	0	0	-	0	0	0	0	0	0	-	0	0	0
17.	Meghalaya	0	0	0	-	0	0	0	0	0	0	-	0	0	0
18.	Mizoram	0	0	0	-	0	0	0	0	0	0	-	0	0	0
19.	Nagaland	0	0	0	-	0	0	0	0	0	0	-	0	0	0
20.	Odisha	94	86	9	29.0	100	98	9	223	190	18	23.7	231	232	18
21.	Punjab	0	0	0	-	0	0	0	14	10	2	40.0	13	14	2
22.	Rajasthan	80	52	4	13.8	64	65	4	398	230	40	32.0	289	305	53

23.	Sikkim	0	0	0	-	0	0	0	0	0	0	-	0	0	0
24.	Tamil Nadu	1	2	0	0.0	1	2	0	44	42	2	10.0	55	55	2
25.	Telangana	44	42	2	6.7	48	55	2	151	138	5	5.4	152	153	5
26.	Tripura	0	0	0	-	0	0	0	0	0	0	-	0	0	0
27.	Uttar Pradesh	1	1	0	-	1	1	0	445	346	131	63.3	782	558	182
28.	Uttarakhand	0	0	0	-	0	0	0	6	5	3	100.0	5	5	3
29.	West Bengal	5	5	0	-	8	5	0	11	10	0	0.0	18	14	0
TOTAL STATE(S)		952	852	126	21.0	1321	1263	155	3278	2742	471	29.2	4306	3949	609
30.	Andaman and Nicobar Islands	0	1	0	-	0	1	0	0	1	0	-	0	1	0
31.	Chandigarh	0	0	0	-	0	0	0	0	0	0	-	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	-	0	0	0	0	0	0	-	0	0	0
33.	Daman and Diu	0	0	0	-	0	0	0	0	0	0	-	0	0	0
34.	Delhi UT	0	1	0	-	0	1	0	0	2	0	-	0	2	0
35.	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0	0	0
36.	Puducherry	0	0	0	-	0	0	0	0	0	0	-	0	0	0
TOTAL UT(S)		0	2	0	-	0	2	0	0	3	0	-	0	3	0
TOTAL (ALL INDIA)		952	854	126	21.0	1321	1265	155	3278	2745	471	29.2	4306	3952	609

Source: Crime in India.

(E) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate (CVR) Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 2016

Sl. No.	State/UT	IPC							Scheduled Castes				
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	994	937	79	12.5	1186	1131	107	90	81	1	3.0	95
2.	Arunachal Pradesh	92	63	14	58.3	102	77	14	0	0	0	-	0
3.	Assam	1779	1276	103	16.2	1976	1359	104	0	0	0	-	0
4.	Bihar	1008	1157	146	37.4	997	1216	174	45	38	2	66.7	79
5.	Chhattisgarh	1626	1608	453	29.8	1992	1927	565	94	86	15	41.7	117
6.	Goa	61	57	11	18.0	68	61	11	0	0	0	-	0
7.	Gujarat	982	874	26	12.2	1369	1278	27	70	64	3	20.0	112
8.	Haryana	1187	827	123	20.5	1334	1224	175	97	82	15	20.8	123
9.	Himachal Pradesh	252	223	42	25.9	329	311	53	9	8	1	16.7	11
10.	Jammu and Kashmir	256	185	9	4.9	343	268	9	0	0	0	-	0
11.	Jharkhand	1109	878	187	33.1	1270	961	204	3	2	0	0.0	11
12.	Karnataka	1655	1311	91	13.1	1929	1638	105	93	83	3	20.0	115
13.	Kerala	1656	1558	81	21.3	1968	1754	99	142	110	5	12.2	182
14.	Madhya Pradesh	4882	4771	990	26.5	6692	6530	1399	439	420	78	23.9	580

15.	Maharashtra	4189	3825	317	19.8	5153	4960	430	220	202	23	18.7	314
16.	Manipur	55	51	2	33.3	39	51	5	0	2	0	-	0
17.	Meghalaya	190	168	64	75.3	179	282	103	0	0	0	-	0
18.	Mizoram	23	27	21	80.8	28	32	23	0	0	0	-	0
19.	Nagaland	26	28	8	40.0	25	31	10	0	0	0	-	0
20.	Odisha	1983	1996	142	16.8	2235	2293	206	119	100	5	11.6	126
21.	Punjab	838	654	174	30.8	928	857	219	16	12	2	15.4	23
22.	Rajasthan	3656	2084	345	32.7	2822	2831	535	327	189	34	47.9	267
23.	Sikkim	92	64	5	45.5	100	72	5	0	0	0	-	0
24.	Tamil Nadu	319	386	91	19.0	544	556	113	40	33	6	22.2	59
25.	Telangana	1278	942	80	13.6	1566	1175	93	160	76	7	10.1	150
26.	Tripura	207	168	36	35.3	235	192	38	0	0	0	-	0
27.	Uttar Pradesh	4816	3708	747	48.1	8188	5462	1057	557	462	102	65.0	1010
28.	Uttarakhand	336	263	61	53.5	334	312	78	12	8	7	70.0	16
29.	West Bengal	1110	1318	115	11.1	2268	2385	128	3	7	0	-	1
	TOTAL STATE(S)	36657	31407	4563	25.5	46199	41226	6089	2536	2065	309	29.0	3391
30.	Andaman and Nicobar Islands	30	23	0	0.0	36	27	0	0	0	0	-	0
31.	Chandigarh	68	57	17	32.1	82	78	19	0	0	0	-	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14
32.	Dadra and Nagar Haveli	14	18	2	14.3	17	22	2	0	0	0	-	0
33.	Daman and Diu	12	8	0	0.0	9	3	0	0	0	0	-	0
34.	Delhi UT	2155	2109	156	26.6	2444	2162	178	5	1	0	-	2
35.	Lakshadweep	5	2	0	-	5	3	0	0	0	0	-	0
36.	Puducherry	6	4	1	50.0	5	4	1	0	0	0	-	0
TOTAL UT(s)		2290	2221	176	26.5	2598	2299	200	5	1	0	-	2
TOTAL (ALL INDIA)		38947	33628	4739	25.5	48797	43525	6289	2541	2066	309	29.0	3393

Source: Crime in India

(F) State/UT-wise Cases Registered (CR), Cases Charge sheeted (CCS), Cases Convicted (CON), Conviction Rate Persons Arrested (PAR), Persons Charge sheeted (PCS) and Persons Convicted (PCV) under Rape during 20

Sl. No.	State/UT	Scheduled Tribes							Total SC+ST						
		CR	CCS	CON	CVR	PAR	PCS	PCV	CR	CCS	CON	CVR	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1.	Andhra Pradesh	29	16	0	0.0	34	28	0	119	97	1	2.6	129	135	1
2.	Arunachal Pradesh	0	0	1	100.0	0	0	1	0	0	1	100.0	0	0	1
3.	Assam	0	0	0	-	0	0	0	0	0	0	-	0	0	0
4.	Bihar	0	0	0	-	0	0	0	45	38	2	66.7	79	48	2

5.	Chhattisgarh	157	155	29	26.1	253	241	34	251	241	44	29.9	370	352	53
6.	Goa	0	0	0	-	0	0	0	0	0	0	-	0	0	0
7.	Gujarat	34	33	0	0.0	37	38	0	104	97	3	15.0	149	145	3
8.	Haryana	0	0	0	-	0	0	0	97	82	15	20.8	123	111	17
9.	Himachal Pradesh	0	0	0	-	0	0	0	9	8	1	16.7	11	11	1
10.	Jammu and Kashmir	0	0	0	-	0	0	0	0	0	0	-	0	0	0
11.	Jharkhand	14	5	1	33.3	12	9	1	17	7	1	14.3	23	13	1
12.	Karnataka	19	7	0	0.0	12	7	0	112	90	3	16.7	127	103	3
13.	Kerala	47	56	3	15.8	43	51	6	189	166	8	13.3	225	181	17
14.	Madhya Pradesh	377	374	51	25.5	538	534	60	816	794	129	24.5	1118	1108	165
15.	Maharashtra	85	90	5	9.1	157	154	11	305	292	28	15.7	471	465	45
16.	Manipur	0	0	0	-	4	0	0	0	2	0	-	4	2	0
17.	Meghalaya	0	0	0	-	0	0	0	0	0	0	-	0	0	0
18.	Mizoram	0	0	0	-	0	0	0	0	0	0	-	0	0	0
19.	Nagaland	0	0	0	-	0	0	0	0	0	0	-	0	0	0
20.	Odisha	91	93	4	13.8	96	98	4	210	193	9	12.5	222	221	9
21.	Punjab	0	0	0	-	0	0	0	16	12	2	15.4	23	13	2
22.	Rajasthan	71	47	6	26.1	75	75	11	398	236	40	42.6	342	340	53
23.	Sikkim	0	0	0	-	0	0	0	0	0	0	-	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
24.	Tamil Nadu	1	2	0	-	1	2	0	41	35	6	22.2	60	58	7
25.	Telangana	41	26	1	8.3	63	45	1	201	102	8	9.9	213	139	13
26.	Tripura	0	0	0	-	0	0	0	0	0	0	-	0	0	0
27.	Uttar Pradesh	0	0	0	-	0	0	0	557	462	102	65.0	1010	771	144
28.	Uttarakhand	0	0	0	-	0	0	0	12	8	7	70.0	16	15	7
29.	West Bengal	6	12	0	0.0	12	12	0	9	19	0	0.0	13	19	0
	TOTAL STATE(S)	972	916	101	21.6	1337	1294	129	3508	2981	410	26.8	4728	4250	544
30.	Andaman and Nicobar Islands	2	1	0	-	2	1	0	2	1	0	-	2	1	0
31.	Chandigarh	0	0	0	-	0	0	0	0	0	0	-	0	0	0
32.	Dadra and Nagar Haveli	0	0	0	-	0	0	0	0	0	0	-	0	0	0
33.	Daman and Diu	0	0	0	-	0	0	0	0	0	0	-	0	0	0
34.	Delhi UT	0	0	0	-	0	0	0	5	1	0	-	2	2	0
35.	Lakshadweep	0	0	0	-	0	0	0	0	0	0	-	0	0	0
36.	Puducherry	0	0	0	-	0	0	0	0	0	0	-	0	0	0
	TOTAL UT(S)	2	1	0	-	2	1	0	7	2	0	-	4	3	0
	TOTAL (ALL INDIA)	974	917	101	21.6	1339	1295	129	3515	2983	410	26.8	4732	4253	544

Source: Crime in India.